NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

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CD/TCD	/CSD/CS/	/TCSP/TC	OM/AP	582	/(MAH)/2017
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CP/TCP/	CSP/CSA/TCSP	TCSA/NO. 582	_/(MAH)/20 <u>1</u> 7
CORAM:		Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
			SHRI V. NALLASENAPATHY MEMBER (T)
		R SHEET OF THE HE LAW TRIBUNAL ON 20	ARING OF MUMBAI BENCH OF .04.2017
NAME OF		1/s. Sachin Pat V/s.	
	σ	nls Jaihind Sy	nthetics Utel.
	N OF THE COMP ies Act 1956/201	PANIES ACT: 3/I & BP Code 2016.	OF THE
S. No.	NAME	DESIGNATIO	ON SIGNATURE

<u>Order</u>

TCP 582/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 4.8.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)